

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 418**  
**IB/96/ND/2024**

**IN THE MATTER OF:**

CENTRAL BANK OF INDIA LIMITED	...	Applicant
Versus		
Mrs. Ritu Garg	...	Respondent

**Under Section 95(1).**

**Order delivered on 19.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Brijesh kr. Tamber, Adv. Prateek Kushwaha,  
Adv. Raghav Singhal, Adv. Aniruddha Mukherjee  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **17.05.2024**.

**Sd/-**  
**(Court Officer)**